

Need to regulate sale and purchase of Jan Aushadi medicines through online platform-Laid

SHRI TEJASVI SURYA (BANGALORE SOUTH): I thank the Government in helping citizens of Bengaluru South save over Rs 5 crore through the 110 PMBJK stores set up in the city - the highest for any Parliamentary Constituency or city in the country. The PMBJP is also helping citizens across the country save Rs 20,000 crore in their medicinal purchases. However, it is noted that certain online platforms and several PMBJK owners are selling the generic medicines available only in Jan Aushadhi Kendras through online platforms. Websites like janaushadhistore.in, janaushadhistore.online and several other such websites are openly selling Jan Aushadhi medicines online, without any license or permit. The current guidelines do not permit the sale of Jan Aushadhi medicines through websites, WhatsApp or any digital platform. For this reason, I request the Government to crack down on such illegal platforms. I also request that the Government work on releasing guidelines or policy changes in the future which can regulate the sale and purchase of Jan Aushadhi medicines through online platforms - this will increase the availability and consumption of low-cost, reliable medicines.